Poverty Alleviation Programme

2836. SHRI R.K. ANAND : SHRI SANTOSH BAGRODIA : SHRI JHUMUK LAL BHENDIA :

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details be the urban povery alleviation programmes under implementation;
- (b) the funds allocated to the States for implementation of such programmes;
- (c) whether Government have given priority to the backward regions of the country; and
- (d) if so, the details thereof and how these are different from the programmes in the other regions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) Ministry of Urban Development and Poverty Alleviation has been implementing through the State Governments/Union Territories, a Centrally Sponsored Urban Poverty Alleviation Programme, namely Swarna Jayanti Shahari Rozgar Yojana (SJSRY) on all India basis, with effect from 01-12-1997, with a view to providing gainful employment to the urban unemployed or under-employed poor through, firstly, encouraging the setting up of self-employment ventures by those, who have studied upto 9th standard and secondly, by providing wage employment by utilising their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

- (b) Satement showing tentative allocation of the Central funds to the States/Union Territories under SJSRY during the current financial year is enclosed (See below).
- (c) and (d) SJSRY is being implemented to benefit the urban population below poverty line all over the country.

Statement

State-wise Tentative Allocation of Central Funds udner Swarna Jayanti Shahari Rozgar Yojana (SJSRY) for the year 2003-04.

(Rupees in lakhs)

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S. No.	Name of the States/UTs	Allocation
1.	Andhra Pradesh	790.19
2.	Arunachal Pradesh	53.63
3.	Assam	506.43
4.	Bihar	425.38
5.	Chhattisgarh	235.88
6 .	Goa	7. 6 6
7.	Gujarat	364.59
8.	Haryana	69.95
9.	Himachal Pradesh	4.77
10.	Jammu & Kashmir	52.93
11.	Jharkhand	212.31
12.	Karnataka	577.46
13.	Kerala	260.50
14.	Madhya Pradesh	818.32
15.	Maharashtra	1335.21
16.	Manipur	140.43
17.	Meghal aya	72.36
18.	Mizoram	95.76
19.	Nagaland	59.58
20.	Orissa	329.69
21.	Punjab	55. 69
22.	Rajasthan	347.59
23.	Sikkim	17.55
24.	Tamil Nadu	648.58
25.	Tripura	104.26
26.	Uttaranchal	76.49
27.	Uttar Pradesh	1453.55
28.	West Bengal	433.26

S. No.	Name of the States/UTs	Allocation
29.	A & N Islands	117.01
30.	Chandigarḥ	136.98
31.	D & N Haveli	14.63
32.	Daman & Diu	24.38
33 .	Delhi	132.30
34.	Pondicherry	58.70
	Total:	10074.00

Preparation of Third Master Plan

†2837. SHRI KAPIL SIBAL : SHRI RAJIV RANJAN SINGH 'LALAN' :

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether Government, while observing the guidelines issued for the third Master Plan for Delhi, have given the responsibility of preparing the draft for the Master Plan to an institution;
- (b) if so, the name of the said institution and the reasons behind the selection of the said institution for the said responsibility; and
 - (c) by when the said task is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (c) The Government has issued guidelines to DDA on 28-7-2003 for facilitating formulation of the Master Plan for Delhi 2021. According to the provisions of the Delhi Development Act, 1957, the responsibility for preparation of the Master Plan for Delhi vests with the Delhi Development Authority (DDA), and the DDA fulfils the same with the help of professionals and experts in various aspects of Urban Planning DDA has been advised to formulate the Draft Master Plan for Delhi 2021 at the earliest through a process of consultation.

[†]Original notice of the question was received in Hindi.